

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.550
TO BE ANSWERED ON 1ST DECEMBER, 2021**

PROCUREMENT OF BOILED RICE

550. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has received any representation from the states including Telangana to procure the boiled rice from FCI;
- (b) if so, the details thereof and the action taken thereon in the last five years till date, kharif and rabi season wise; and
- (c) if not, the reasons for not procuring the same?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (c): Yes, Sir. The details of representation received from State Governments and Action taken thereon are at Annexure I.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO.550 FOR ANSWER ON 01.12.2021 IN THE LOK SABHA.

Name of States	Details of correspondences received	Action taken
Telangana	<p>CCS.Ref.No.Mktg/M2/3232/2020-21,dated 04.03.2021, addressed to the Chairman & Managing Director, FCI, New Delhi, requested to FCI for acceptance of maximum CMR out of Rabi crop as boiled rice.</p>	<p>Telangana State was requested vide Government of India letter dated 27.05.2021 for delivery of 24.75 LMT of the surplus CMR in the form of parboiled rice to FCI against Rabi crop of KMS 2020-21 and remaining surplus CMR in the form of raw rice.</p>
	<p>CCS.Ref.No.Mktg/M2/3232/2020-21,dated:04.03.2021, addressed to the Secretary, M/o. Consumer Affairs, food & Public distribution Department of Food & Public distribution GOI, KrishiBhavan, New Delhi, regarding to take-up the issue with FCI for acceptance of entire custom milled rice out paddy purchased during Rabi 2020-21 as boiled.</p>	<p>On persistent request of Govt. of Telangana&Hon'ble Chief Minister of Telangana, Government of India vide letter dated</p>
	<p>D.O. letter No. Mktg/M2/3232/2020-21,dated 04.03.2021from Hon'ble Minister for BC Welfare, Food & Civil Supplies & Consumer Affairs, Telangana, regarding to take-up the</p>	<p>30.09.2021 has conveyed for delivery of another 20 LMT par boiled rice to FCI in</p>

	<p>issue with FCI for acceptance of entire custom milled rice out paddy purchased during Rabi 2020-21 as boiled.</p>	<p>addition to already approved 24.75 LMT thereby increasing the delivery of parboiled rice to 44.75 LMT for KMS</p>
	<p>Chief Secretary DO Lr.No.P(1)930/2021 dated 04.06.2021 addressed to Secretary, GOI, CA,F&PD, regarding permission to deliver CMR in the form of par-boiled rice in range of 80% to 90% during Rabi 2020-21 and rest in form of raw rice.</p>	<p>2020-21 (Rabi crop) and balance in the form of raw rice.</p>
	<p>Telangana Civil Supply Department Letter No CCS ref No.PI(1)930/2021 dt:28.06.2021 addressed to Secretary, GOI, Ministry of CA&F&PD regarding removal of the ceiling limit of delivery of par-boiled rice of 24.75 LMT.</p>	
	<p>Telangana Civil Supply Department Letter No CCS ref No.PI(1)930/2021 dt:18.08.2021 regarding permission to deliver CMR in the form of par-boiled rice in range of 80% to 90% during Rabi 2020-21 and rest in form of raw</p>	